

DIVISION BENCH  
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/141(KB)2023  
COMP.APPL/107(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

|                  |  |
|------------------|--|
| IN THE MATTER OF | <b>GAURISUTA BUSINESS PRIVATE LIMITED<br/>VS<br/>TRON VIDEOTIX PVT LTD</b> |
| UNDER SECTION    | <b>SEC 433(E)/433(F) OF CA 1956</b>  |

**Appearances (via video conferencing/physically)**

Ms. Tanushree Dasgupta, Adv.

] For the Official Liquidator

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **30.08.2024**.

**Satyajit Roy  
(Court Officer)**